

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SHRI ENTERTAINMENTS PRIVATE LIMITED**

| <b>RELEVANT PARTICULARS</b> |                                                                                                                                       |                                                                                                                                                                                                  |
|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                          | Name of corporate debtor                                                                                                              | Shri Balaji Entertainments Private Limited                                                                                                                                                       |
| 2.                          | Date of incorporation of corporate debtor                                                                                             | 19 June 2002                                                                                                                                                                                     |
| 3.                          | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies – Mumbai                                                                                                                                                                  |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | CIN: U92190MH2002PTC136254                                                                                                                                                                       |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor                                                    | B-10, Veera Industrial Estate Industrial Estate New Link Road, Andheri West Mumbai Maharashtra – 400053                                                                                          |
| 6.                          | Insolvency commencement date in respect of corporate debtor                                                                           | Date of Order: 20-04-2022                                                                                                                                                                        |
| 7.                          | Estimated date of closure of insolvency resolution process                                                                            | 17-10-2022 (180 days from the date of commencement of CIRP i.e. 20-04-2022)                                                                                                                      |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Gajesh Labhchand Jain<br>IBBI Regn No.: IBBI/IPA-001/IP-P-01697/2019 -2020/12588                                                                                                                 |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board                                               | 501, Clifton Society, Shastri Nagar, Raviraj Oberoi Marg, Andheri West, Mumbai -400053<br>Email: <a href="mailto:gajeshjain@gmail.com">gajeshjain@gmail.com</a>                                  |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional                                             | 502, Brookfield Society, Old Lokhandwala Complex, Opp Ashok Academy, Andheri West, Mumbai -400053<br>Email: <a href="mailto:cirp.balajient@gmail.com">cirp.balajient@gmail.com</a>               |
| 11.                         | Last date for submission of claims                                                                                                    | 04-05-2022                                                                                                                                                                                       |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                                   |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                                   |
| 14.                         | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | Web link: The relevant form for the submission of the claims can be downloaded from: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Physical Address: NA |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shri Balaji Entertainments Private Limited on 20.04.2022.

The creditors of Shri Balaji Entertainments Private Limited, are hereby called upon to submit their claims with proof on or before 04/05/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class NIL in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Date : 21/04/2022  
Place : Mumbai

Gajesh Labhchand Jain  
Interim Resolution Professional  
IBBI Regn No.: IBBI/IPA-001/IP-P-01697/2019 -2020/12588